

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00038/2018**

**IN**

**ORIGINAL APPLICATION NO.170/00255/2017**

**DATED THIS THE 14<sup>TH</sup> DAY OF NOVEMBER, 2018**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

Ramesha S.S.  
S/o.Shivananjaiah  
Aged about 33 years  
Working as Junior Engineer  
Central Institute of Coastal Engineering for Fishery  
Opp.ISRO Headquarters  
Jalahalli  
Bangalore-560 013. ....Applicant in RA/Respondent No.3 in OA

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India  
By Secretary  
Ministry of Agriculture and Farmers Welfare  
Department of Animal Husbandry  
Dairying & Fisheries  
Krishi Bhavan  
New Delhi-110 001.

2. Union Public Service Commission  
Dholpur House  
Shahjahan Road  
New Delhi-110 069.  
By its Secretary ....Respondents in RA/Respondent No.1&2 in OA

(By Shri K. Dilip Kumar, Counsel for the Respondents)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

This is a matter much ado about nothing. In the earlier rules and the present rules also basic qualification is Degree in Civil Engineering. In the new rules, they had made, as a method of preferment, Masters degree also but then the learned counsel explained the methodology of selection as written examination followed by an interview. If it is a written examination, the quantum and quality of the knowledge of the person is tested only distinction being that, as the Hon'ble Apex Court have explained in a lot of cases, the marks to be awarded for the interview shall not be more than 15%. In short, the thrust is on the written examination. When a written examination is being assessed, whether he is a Bachelor degree holder or a Phd holder is of no issue as the quality and quantum of knowledge would come through the examination which is competitive in nature. Therefore, there is no need for any grievance for the review applicant. The RA is misplaced.

2. The RA is dismissed. No order as to costs.

(C V SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No.170/00038/2018**

**Annexure RA-1:** Copy of the reply statement filed by R3 in O.A. No. 255/2017

**Annexure RA-2:** Copy of 2003 recruitment rules

**Annexure RA-3:** Copy of 2016 recruitment rules

**Annexure RA-4:** Copy of order in O.A. No. 255/2017

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